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(स) विश्वविद्यालय में पढाये जाने के लिए विशिष्ट विषयों का निराय करना विश्व-विद्यालय के प्राधिकारियों की जिम्मेदारी होगी। मभी इस स्तर पर कोई तारीख नहीं बताई जा सकती है। विश्वविद्यालय की यथाशीघ्र स्थापना के लिये को शिशें की जा रही हैं।

Written Antroces

(η) 1969-70 के **बजट** में एक करोड रुपये की व्यवस्था का विचार किया गया है।

Reconstitution of Copyright Board

2091. DR. SUSHILA NAYAR: SHRIB. K. DASCHOW-DHURY:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to

- (a) whether Government have reconstituted the Copyright Board in the country;
 - (b) if so, the reasons therafor;
- (c) the name of the Chairman of the Board and number of members together with their names; and
- (d) the terms of reference of the Boord?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) Yes, Sir.

- (b) The term of the appointment of the Chairman and other members of the previous Board had expired.
- (c) Chairman Shri J. K. Tandon, retired Judge of the Allahabad High Court.

Members

- Shri Kanti Chaudhuri, Joint Secretary, Ministry of Education and Youth Services.
- 2. Shri Dwarkanath Gebardhan. Barat-Law, Advocate, Supreme Court.
- Shri C. B. Rao, retired ICS and President, Kendriva Hindi Sikshan Mandal, Agra
- Shri S. H. Belavadi, Secretary, Maharashtra Legislative Assembly and Council, Bombay.

- 5. Shri D. Suryanarayanaswamy, ex-Law Secretary, Andhra Pradesh.
- Shri B. Sarma, Secretary to the Government of Assam. Law Department.
- (d) The Copyright Board is a quasijudicial body, set up under the provisions of Chapter II of the Copyright Act, 1957 (14 of 1957) to carry out certain functions specified in Sections 6, 31, 32, 50 and 52 (1)(i) of the Act.

Delegations Sent Abroad

2092. DR. SUSHILA NAYAR: SHRIK LAKKAPPA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Delegations sent abroad during the last two years by his Ministry;
- (b) the names of countries visited by those delegations:
- (c) the amount spent by each delegation; and
 - (d) the results achieved thereby?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d). A statement containing the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-249/69].

ग्रहलील साहित्य का प्रकाशन

2093. श्री प्रकाशवीर शास्त्री : डा॰ सुज्ञीला नैयर : श्रीकः लक्ष्पाः श्री जारदानस्य :

क्या गृह-कार्य मंत्री बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि देश में प्रश्लील साहित्य के प्रशाशन में वृद्धि हो रही है;
- (ख) क्या यह भी सच है कि भारतीय भाषाओं में भी बड़े पैमाने पर ग्रश्नील साहित्य प्रकाशित जिया जा रहा है : भीर
 - (ग) यदि हां, तो इसे रोकने के लिये